

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

120. C.P.(IB)-454(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: J C Flower Asset Reconstruction Private
Limited
V/s.
Navya Kakani

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

None appeared for the Petitioner. It is seen from the records that none
appeared on 20.03.2024 and 25.04.2024.

List for appearance of Petitioner/dismissal on **03.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)